NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/35/2017

NAME OF THE PETITIONER(S)

: RADHAKRISHNAN SATHURAPPAN

NAME OF THE RESPONDENT(S)

: EZON ENERGY SOLUTIONS PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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2). Mr. N.A. SRIMIVARAN. K. BALAGANESIA.

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ORDER

Counsel for Petitioner present. Counsel for R2 present. Counsel for Petitioner is directed to send private notice to R5 and R7 and file proof of sending the same along with an affidavit before the next date of hearing. Counsel for R2 filed counter to which the Counsel for Petitioner prayed for time to file rejoinder. At request, time is enlarged. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)